

SL.No.23

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/46/7/HDB/2023
NAME OF THE COMPANY	Karvy Data Management Services Ltd
NAME OF THE PETITIONER(S)	Spectrum Trimpex Pvt Ltd
NAME OF THE RESPONDENT(S)	Karvy Data Management Services Ltd
UNDER SECTION	7 of IBC

ORDER

Both the Counsels submitted that connected matter is reserved for orders before the Hyderabad Bench 1. Post on 30.06.2023

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**